	(F	iling under clause (o	ca) of sub-regulation	į	<u>the IBBI (Insolvency</u>	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	313	1605696108	313	639244590	52.65	3860472	0	966451517	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	556181028	1	556181028	45.81	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	108000000	0	0		0	0	108000000	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0		0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0		0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	13	66504597	13	18754843	1.54	0	0	47749754	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	<u>Annexure 9</u>
Total		333	2336381733	327	1214180461	100.00	3860472	0	1122201271	

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